

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 32 OF 2016 AND
APPEAL NO. 33 OF 2016 & IA NO. 86 OF 2016

Dated: 27th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Jindal Stainless (Hisar) Ltd. Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Puja Priyadarshini
Mr. Devashish Marwah

Counsel for the Respondent(s) : Mr. G. Sai Kumar
Mr. Raheel Kohli

ORDER

At the request of learned counsel for the parties, we release this matter from the caption 'part-heard' as it was heard for some time in the other bench.

As agreed by learned counsel for the parties, list the matter for further hearing on **03.04.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member